

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI

ORDER

With the approval of Ld. Principal District & Sessions Judge, South, posting & transfer of following officials are hereby made *with immediate effect*:

S.No.	Name of the Officials	From	To
1.	Ms. Ruby Arora, SJA (EC: 47046633)	SJA in the Record Room (Sessions), South, Saket Courts, New Delhi.	Reader in the court of Ms. Deeksha Madaan, MM-01, Mahila Court, South, Saket Courts, New Delhi.
2.	Ms. Babita Tokas, JA (EC: 85963152)	Reader in the court of Ms. Deeksha Madaan, MM-01, Mahila Court, South, Saket Courts, New Delhi.	JA in the Office of CMM, South, Saket Courts, New Delhi.
3.	Sh. Sushil Kumar Jatav, SJA (EC: 87588050)	SJA/Reader in the court of Sh. Munish Bansal, DJ-03, South, Saket Courts, New Delhi.	SJA in the Record Room (Sessions), South, Saket Courts, New Delhi.
4.	Ms. Rajni Chhatwal, SJA (EC: 2427)	SJA/ Branch In-charge, Mediation Centre, South, Saket Courts, New Delhi	SJA/Reader in the court of Sh. Munish Bansal, DJ-03, South, Saket Courts, New Delhi.
5.	Sh. Sukesh Kumar Singh, JA (EC: 22920967)	JA/Ahlmad in the court of undersigned.	JA/ Branch In-charge, Mediation Centre, South, Saket Courts, New Delhi
6.	Ms. Premeena Sujin, JA (EC: 33820558)	JA in the Office of CMM, South, Saket Courts, New Delhi.	JA/Ahlmad in the court of undersigned.
7.	Sh. Hariom, JJA (EC: 59401794)	Asstt. Ahlmad in the court of Ms. Manisha Khurana Kakkar, ASJ (FTC)-01, South, Saket Courts New Delhi.	Asstt. Ahlmad in the court of Rishabh Tanwar, MM-07 (NI Act), South, Saket Courts, New Delhi.
8.	Sh. Rakesh Kumar, JJA (EC: 94675423)	Asstt. Ahlmad in the court of Rishabh Tanwar, MM-07 (NI Act), South, Saket Courts, New Delhi.	Asstt. Ahlmad in the court of Ms. Manisha Khurana Kakkar, ASJ (FTC)-01, South, Saket Courts New Delhi.
9.	Ms. Meena Thapa, JA (EC: 57944684)	Asstt. Ahlmad in the court of Sh. Purshotam Pathak, ASJ-05, South, Saket Courts, New Delhi	JA in the Stationary Branch, South, Saket Courts, New Delhi.

Note:

1. Non-compliance of this order or immediately proceeding on leave shall be viewed seriously.

Sugandha
02.7.24

(Dr. SUGANDHA AGGARWAL)
Officer In-Charge (Admn.II)
South District, Saket Courts Complex
New Delhi

website

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No. Admn.II/DJ-(S)/P&T/SD/24/

23425-23461

Dated, New Delhi the

27/24

Copy forwarded for information and necessary action:-

1. The Ld. Principal District & Sessions Judge (HQs), Tis Hazari, Delhi.
2. The Officer-In-Charge(s) concerned.
3. The Officer-In-Charge, Computer Branch, South District.
4. Personal Secretary to Ld. Principal District & Sessions Judge, South District.
5. The Drawing and Disbursing Officer, South District.
6. The AOJ (Administration), HQs, Tis Hazari, Delhi.
7. The AOJ (Administration), Hindi Section, Central, Tis Hazari, Delhi.
8. Website Committee, HQs, Tis Hazari, Delhi.
9. The PRO, South District.
10. Dealing Official / LAYERS Seat, Tis Hazari Courts, Delhi.
11. Dealing Official, R&I Branch, South District for uploading on LAYERS.
12. Officials concerned.
13. Guard File.

Sugandha
02.07.24

(Dr. SUGANDHA AGGARWAL)
Officer In-Charge (Admn.II)
South District, Saket Courts Complex
New Delhi

